

No. ADSJ/NHN/Supdt/Corona/2020- 622
Office of the Additional District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the May 4th, 2020

OFFICE ORDER

In continuation of the direction of Hon'ble High Court of Himachal Pradesh, Shimla, vide order No. HHC/RG/C-19/2020-08 dated 24.03.2020 and subsequently Order dated 16.04.2020 and in view of better enforcement of social distancing measures to prevent community transmission of Corona Virus (COVID-19) and in view of the imposition of Curfew/Prohibitory orders under section 144 Cr.P.C. as imposed by the District Magistrate, Nahan vide its order no. Peshi-II-23 (106)/2020-151357 dated 24.03.2020, the cases fixed before this court except urgent matters as detailed below shall now be taken up for effective hearing in the following manners:-

Sr. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	05.05.2020	09.06.2020
2.	06.05.2020	10.06.2020
3.	08.05.2020	11.06.2020

In case of any urgent work in connection with this court, the following officials, who shall always be ready to attend any call can be contacted in connection with urgent work on the Mobile Nos. shown against their respective names as under:

Sr. No.	Name of the official	Mobile No.
1	Smt. Rajnee Sharma, Reader - I	9736012000
2	Miss Monika, JW	-
3	Sh. Pankaj Malkoti, Court Nazir	9805423393
4	Sh. Jitender Singh, Criminal Ahlmad	9418933579
5	Miss Monika, C.C.T.	-
6	Smt. Smriti, Naib Nazir	-

7	Sh. Manoj Negi, Driver	9418126042
8	Sh. Rajesh Kumar, Peon	9805437883


Smt. Rajnee Sharma, Reader – I, of this office shall also update the court cases of this court on C.I.S. upto 08.05.2020 during the hours when there shall be relaxation in the curfew. This order be conveyed to the above said officials telephonically and through Whatsapp for strict compliance. Any lapse shall be viewed seriously.


Additional District & Sessions Judge,
Sirmaur District at Nahan, H.P.

Endst No. ADSJ/NHN/Supdt/Corona/2020-
Copy forwarded to :

Dated 05.05.2020

1. The Superintendent of Police, Sirmaur District at Nahan, H.P. for information.
2. The Additional District Attorney, Sirmaur District at Nahan for information.
3. The President Bar Association, Nahan/Paonta Sahib for information.
4. The Superintendent of Jail, M.C. Jail Nahan, District Sirmaur, H.P.
5. All the above mentioned officials for compliance.
6. System Officer/Assistant to upload the office order in the Court's website
7. Reader of this office.
8. Notice board.


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